

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

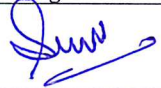
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.70/9/HDB/2018
NAME OF THE COMPANY	S&S Green Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Ahlada Engineers Ltd
NAME OF THE RESPONDENT(S)	S&S Green Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Ramesh	PCS	cssumanb@gmail.com 9703358320	

ORDER

Counsels representing both sides present. They stated that matter has been settled between the parties and filed joint memo of settlement. Memo is taken on record which forms part of the order. In view of the memo, CP (IB) No.70/9/HDB/2019 is closed as settled.


MEMBER JUDICIAL

AS